

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**DFR NO. 1771 OF 2019 &
IA NOS. 790 & 791 OF 2019**

Dated: 15th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Southern India Mills Association **Appellant(s)**
Versus
Tamil Nadu Electricity Regulatory Commission & **Respondent(s)**
Ors.

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Ms. Vaishnavi Viswanathan for R-2

ORDER

List the matter on **05.12.2019**. Interim order, if any, shall continue till next date of hearing.

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/pk